

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD.

O.A.880/95.

Date of order: 27.7.1995.

Between:-

C. Vijayalakshmi ... Applicant.

And

1. The Government of India, rep. by the Secretary to Government, Ministry of Information and Broadcasting, Central Secretariat, New Delhi.
2. The Director General, All India, Raidoo Government of India, New Delhi.
3. The Station Director, All India Radio, Hyderabad Station, Government of India, Hyderabad-500 004.

.... Respondents.

Counsel for the Applicant: Y. Suryanarayana, Advocate.

Counsel for the Respondents: Standing Counsel for Central Govt.

CORAM:-

Hon'ble Mr. Justice V. Neeladri Rao, Vice-Chairman  
Hon'ble Shri R. Rangarajan, Member (Administrative).  
Hon'ble Tribunal made the following order:-

Notice before admission. List it on 25.8.1995.

If work is there, the applicant has to be engaged in preference to freshers, until further orders.

*Hyd 25 Aug 95*  
Dy. Registrar (Jud1)

Copy to:-

1. The Government of India, Secretary to Government, Ministry of Information and Broadcasting, Central Secretariat, New Delhi.
2. The Director General, All India Radio, Government of India, New Delhi.
3. The Station Director, All India Radio, Hyderabad, Government of India, Hyderabad-500 004.
4. One copy to Mr. Y. Suryanarayana, Advocate, CAT, Hyd.
5. One copy to Standing Counsel for Central Govt.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NELLADRI RAO  
VICE CHAIRMAN

A N D

THE HON'BLE MR. R. RANGARAJAN: (M(ADMN)

DATED 27-7-1995.

ORDER/JUDGMENT:

~~M.A./R.A./C.A.NO.~~

OA. NO.

880/95

PA. NO.

(W.P.)

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

